

(b) if so, which are the areas finally selected for the purpose;

(c) the recurring as well as non-recurring expenditure estimated to be incurred in each area; and

(d) the source or sources from which the expenditure is to be met?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) Attention is invited to the cyclo-styled pamphlet "Statements showing State-wise the number of areas selected and their locations during 1953-1954 in respect of Blocks under—

(1) National Extension Scheme; and

(2) Community Development Scheme.

Copies of the pamphlet are available in the Library of the House.

(c) Budget Estimates are awaited from the State Government.

(d) Attention is invited to the pamphlet on "Organisation of National Extension Service and expansion of 'Community Development Programme'" copies of which are available in the Library of the House.

CHILDREN OF ABDUCTED MOTHERS

***810. Shri B. K. Das:** Will the Prime Minister be pleased to state:

(a) the number of children left by their abducted mothers who have been sent to Pakistan after their recovery; and

(b) the number of such children left unclaimed and the number taken charge of by the father or other relatives?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) The number of such children up to the 31st October, 1953 is: 1,400.

(b) (i) unclaimed: 21.

(ii) restored to abductor fathers or other relatives: 1,283.

Shri B. K. Das: What care is taken of these 21 children who are left unclaimed?

Shri Sadath Ali Khan: The unclaimed children were sent to the Children's National Institute, Allahabad, for good upbringing.

Shri B. K. Das: Is that Institute run by the Central Government?

Shri Sadath Ali Khan: I have no information on that.

The Minister of Rehabilitation (Shri A. P. Jain): I may say that the Institute is being run by a women's organisation.

Shri B. K. Das: What is the expenditure that is being incurred on these children?

Shri A. P. Jain: More than Rs. 30/- a month each.

Shri Ajit Singh: How many children were recovered in India, and how many of them have been sent to Pakistan?

Shri Sadath Ali Khan: Up to the 31st of October, 1953, 1,400 children were abandoned in the various detention camps at Amritsar, Jullundur, Jammu and Ferozepur by their abducted mothers who have been sent to Pakistan after their recovery. Out of these 76 died in the camps, 21 were left unclaimed. 1,283 were restored to the abductors (fathers) or other relatives and the remaining 20 are still in the camp at Amritsar awaiting restoration to their claimants.

Shri U. M. Trivedi: May I know, Sir, if all these children were born in India after partition, or before partition?

Shri Sadath Ali Khan: I have no information on that point.

Shri Ajit Singh rose—

Mr. Speaker: Next question.

BOMBAY STATE MITHAGAR KAMGAR
FEDERATION

***811. Shri T. B. Vittal Rao:** (a) Will the Minister of Production be pleased to state whether it is a fact